

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 389 of 2021 & I.A. No. 850 of 2022 (Defects in I.A.)	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
2.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
3.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
4.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
5.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
6.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3

7.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
8.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala
9.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5
10.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	Anand Mishra-R2 to R6
11.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	

For Admission (Fresh Case)

12.	Comp. App. (AT) (Ins) No. 417 of 2022	Sandeep Sood Vs. Seitz GmbH & Ors.	Ritesh Khatri	
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For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
14.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr. With	Krishna Murthy	Aman Dhyani-R1
15.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
16.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani

17.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
18.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	Palash Singhai-RP
19.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	

For Hearing

20.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
21.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2 RP Anmol Chandan-R1
22.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
23.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
24.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
25.	Comp. App. (AT) (Ins) No. 304 of 2022	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3

26.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2
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02:00 PM

For Orders

27.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2196, 2262, 2264, 2330, 2331, 2332, 2333 2505, 2966 of 2020 & 888, 889, 2114 of 2021 & 296 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
28.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

For Hearings

29.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani-R1
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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar